

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 587
ANSWERED ON 05.02.2021

STEPS TAKEN BY GOVERNMENT FOR TRAVEL OF MIGRANT LABOURS

587. SHRI BIKASH RANJAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the amount of train fare charged from the migrant labours; and
- (b) whether Government took the responsibility to ferry them to their villages at the cost of the Government?

ANSWER

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a) & (b): Railways have not collected any fare for Shramik special trains from Migrant labourer/Stranded passengers. The fare at normal rates were collected from the respective State Governments/Authorised representatives.

Railways in coordination with State Governments ensured smooth movement of passengers of Shramik Special trains between originating and destination railway stations.
